



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/2016  
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit  
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. MOHAN KUMAR	COUNSEL FOR RESPONDENTS 1, 2, 3	
2.	A. M. Elango	Counsel for petitioner	

**ORDER**

Counsel representing both the parties are present and submitted that there is another matter, TCP/386/IB/2017 filed u/s 433(e) (f) before the Hon'ble High Court of Madras and transferred to this Tribunal. Both the counsel further submitted that the parties are intending to settle the issues and prayed time to report the final outcome of the settlement talks. Time extended at their request. Put up on 19.09.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
**Member (Judicial)**